

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/54762-807

Dated, Delhi the 21 JUL 2022

Sub:- Postings/ Transfers in the Delhi Higher Judicial Service  
Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Computer Section and Web site Committee, Tis Hazari Court, Delhi.
2. The Judge In-Charge, Mediation Center, Tis Hazari, Delhi.
3. The Chief Metropolitan Magistrate (Central), Tis Hazari Court, Delhi.
4. The Senior Civil Judge-cum-Rent Controller (Central), Tis Hazari Court, Delhi.
5. The Administrative Civil Judge, (Central), Tis Hazari, Court Delhi.
6. The Accounts Officer, Accounts Branch (Central), THC, Delhi.
7. The Sr. A.O.J/A.O J/Branch In-charge, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC), IT Cell and ACR Cell, Central District, Tis Hazari Court, Delhi.
8. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Court, Delhi
9. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi.
10. The PRO, Tis Hazari Court, Delhi.
11. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
12. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Court, Delhi.
13. The Librarian, Telephone Operator & Facilitation Center, Tis Hazari Court, Delhi .
14. The Hony. Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.
15. The 'LAYERS' Section, for uploading on "LAYERS".

(Mukesh Kumar Gupta)

Additional District & Sessions Judge/  
Officer In-charge( Judicial )

For Principal District & Sessions Judge (HQs),  
Delhi

# HIGH COURT OF DELHI: NEW DELHI

No. <sup>20</sup> /G-I/Gaz.IA/DHC/ 022

Dated, the 19, July, 2022

## ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

Sl. No.	Name of the Officer (Ms./Mr.)	From	To	Remarks
1.	Yashwant Kumar	Principal District & Sessions Judge, Shahdara, KKD	Principal District & Sessions Judge, North-West, Rohini	In a vacant post
2.	Shalinder Kaur	Principal Judge, Family Courts (HQ), South-West, Dwarka	Principal District & Sessions Judge, Shahdara, KKD	Vice Mr. Yashwant Kumar

BY ORDER OF THE COURT

Sd-  
(RAVINDER DUBEJA)  
REGISTRAR GENERAL

Endst. No. <sup>3844-3A08</sup> /G-I/Gaz. 1A/DHC/2022

Dated, the 19, July, 2022

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Sham Nath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, Delhi.
17. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
18. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
19. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
20. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
21. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
22. All Registrars, Delhi High Court, New Delhi.
23. The Joint Registrar (Vigilance- I) & Joint Registrar (Vigilance- II), Delhi High Court, New Delhi.
24. The Joint Registrar (Gazette-1B), Delhi High Court, New Delhi.
25. The Pay & Accounts Officer, Tis Hazari, Delhi.
26. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
27. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
28. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
29. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
30. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
31. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
32. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
33. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
34. Personal file of the officer concerned.
35. Guard File.

Raj Kumar Flaw  
Joint Registrar (307-1)